

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-17875-JK (LD) of 2024
DATED:- 05 - 11 - 2024

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)


Secretary to Government

Dated 05.11.2024

No:-LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


05-11-24
(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.17875-JK(LD) of 2024 dated 05.11.2024

S No	Title of the Case	OIC	Designation
1.	OA No. 516/2023 titled Surju Devi Vs UT of J&K & Ors.	Mr. Sanjay Sharma,	Dy. Director (Dentistry), Health Services Jammu, Phone No. 8716888000, E-Mail: sanjay1200@gmail.com
2.	O.A./1029/2024 titled Dr. Naresh Chander Sharma V/S UT of J&K and others	Mr. Sanjay Sharma,	Dy. Director (Dentistry), Health Services Jammu, Phone No. 8716888000, E-Mail: sanjay1200@gmail.com
3.	OA No. 589/2024 titled Dr Ankush Bhargav Vs UT of JK & Ors. CAT Jammu	Mr. Mushtaq Ahmad Khan	Under Secretary to Government Health and Medical Education Department
4.	OA No. 11/2024 titled Dr Retash Shan Vs UT of JK & Ors. CAT Jammu	Mr. Mushtaq Ahmad Khan	Under Secretary to Government Health and Medical Education Department
5.	OA No. 2948/2024 titled Naseer Ahmad Khan Vs UT of JK & Ors. CAT Srinagar	Dr Yasmin Kangoo	Assistant Director, Directorate of Health Services, Kashmir
6.	CP No 73/2024 in TA No. 1664/2021 titled Bashir Ahmad Ganie & Ors Vs UT of Jk & Ors. CAT Srinagar	Dr Yasmin Kangoo	Assistant Director, Directorate of Health Services, Kashmir
7.	OA No. 146/2024 titled Maqsood Ahmad Mir Vs UT of J&K & Ors. CAT Srinagar	Dr Yasmin Kangoo	Assistant Director, Directorate of Health Services, Kashmir
8.	TA No. 8145/2023 titled Mohammad Ramzan Najar & Ors Vs Buphinder Kumar & Ors. CAT Srinagar	Dr Yasmin Kangoo	Assistant Director, Directorate of Health Services, Kashmir
9.	TA No 1338/2021 titled Shabir Ahmad Rizvi Vs UT of JK & Ors. CAT Srinagar	Dr Yasmin Kangoo	Assistant Director, Directorate of Health Services, Kashmir

Yasmin Kangoo

10	TA No. 35/2022 titled Bashir Ahmad Ganie Vs UT of J&K & Ors. CAT Srinagar	Dr Yasmin Kangoo	Assistant Director, Directorate of Health Services, Kashmir
11	CP No. 159/2023 in OA No. 693/2022 titled Bilal Manzoor Shah Vs UT of J&K and Ors. CAT Srinagar	Dr Yasmin Kangoo	Assistant Director, Directorate of Health Services, Kashmir
12	WP(C) No. 2748 /2019 titled Ab. Qayoom Thokar Vs UT of J and K & Ors. JK High Court Srinagar	Dr Yasmin Kangoo	Assistant Director, Directorate of Health Services, Kashmir
13	OA No. 829/2023 titled Dilshada Bano Vs UT of J & K & Ors. CAT Srinagar	Dr Yasmin Kangoo	Assistant Director, Directorate of Health Services, Kashmir
14	OA No. 393/2024 titled Javaid Iqbal Wani Vs UT of JK & Ors. CAT Srinagar	Dr Yasmin Kangoo	Assistant Director, Directorate of Health Services, Kashmir
15	OA No. 394/2024 titled Jan Mohd Sheikh Vs UT of JK & Ors. CAT Srinagar	Dr. Tahir Sajad	Chief Medical Officer, Srinagar
16	OA No. 107/2024 titled Mohammad Rafiq Mir Vs UT of Jk & Ors. CAT Srinagar	Dr Mohd Ayoub Fateh Khan,	Chief Medical Officer, Budgam
17	PIL No 02/2018 in PIL No 37 of 2013 titled Citizens Forum Jammu Vs State of J&k and others	Sr. Mohan Singh,	Under Secretary to Government

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